into the dumping of graphite electrodes in the country by certain countries;

- (b) if so, the outcome thereof; and
- (c) the action contemplated by the Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAIN PRASAD NISHAD): (a) to (c) Yes, Sir. The Additional Secretary in the Ministry of Commerce has been notified as "Designated authority" for the purpose of carrying out investigations and to recommend antidumping duties under Section 9(a) of the Customs Tariff Act, 1975 (51 of 1975) and the rules made thereunder. On receipt of the petition from the domestic industry, the Designated Authority has initiated investigations -against graphite elect rodes imported form USA, China, France, Germany, Belgium, Austria, Italy and Spain. This initiation notification has been issued on September 30, 1996. Under these rules definitive duties are required to be recommended by the Authority within a period of 12 months from the date of

गुजरात में नारायण सरोवर अभवारण्य

304. श्री राघवजी: क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि गुजरात में कच्छ में स्थित नारायण सरोवर अभयारण्य को 1993 में अधिसूचना से निकाल दिया गया था, यदि हां, तो उसके क्या कारण हैं;
- (ख) क्या यह भी सच है कि कच्छ में पर्यावरण की दृष्टि से अति-संवेदनशील ''खौधार द्वीप'' पर पर्यावरण को मंजूरी प्राप्त किए बिना ही घाट (जैटी) का निर्माण किया जा रहा है, यदि हां, तो उसके क्या कारण हैं; और
- (ग) इस संबंध में पर्यावरण की उपेक्षा किए जाने के क्या कारण हैं और क्या उसमें सुधार लाने के लिए विचार किया जा रहा है?

पर्यावरण और वन मंत्रालय के राज्य मंत्री (कैएन जय नारायण प्रसाद निषाद): (क) गुजरात विधान सभा ने 27.7.1995 को एक संकल्प पारित करके नारायण सरोवर अभगारण के 756.79 वर्ग

कि॰मी॰ के पहले वाले क्षेत्र को कम करके 444.23 वर्ग कि॰ मी॰ क्षेत्र कर दिया था। इसके संदर्भ में 9.8.1995 को एज्य सरकार ने एक अधिसूचना भी जारी की थी। राज्य सरकार ने बताया है कि यह कच्छ जिले के औद्योगिक विकास के लिए जो कि अभी तक अल्पविकसित है, अधिसूचित क्षेत्र को हटा करके खनिज संसाधनों के उपयोग के लिए किया गया था।

(ख) और (ग) गुजरात के कच्छ जिले में अकरी गांस के निकट एक जैटी के निर्माण के लिए पर्यावरणीय मंजूरी हेतु जून, 1996 में मैसर्स संघी इंडस्ट्रीज लि॰ से वन तथा पर्यावरण विभाग, गुजरात शासन के माध्यम से एक परियोजना प्रस्ताव प्राप्त हुई थी। इस परियोजना को अभी तक पर्यावरणीय भैंजूरी प्रदान नहीं को गई है। सरकार के ध्यान में यह आया है कि प्रस्तावित जैटी को जोड़ने के लिए सड़क निर्माण का कार्य परियोजना प्रस्तावक द्वारा पूर्व अनुमति लिए बिना ही शुरू किया गया है। कंपनी के खिलाफ माननीय गुजरात उच्च न्यायालय के समक्ष एक मामला लंबित है। माननीय न्यायालय के समक्ष एक मामला लंबित है। माननीय न्यायालय द्वारा किसी सड़क अथवा जैटी के किसी निर्माण अथवा जैटी से जुड़े हुए किसी निर्माण के खिलाफ स्थान आदेश दिया गया है।

मूल्यांकन के दौरान तथा विकासात्मक परियोजनाओं पर मंजूरी हेतु निणर्य लेने से पूर्व विभिन्न पर्यावरणीय पहलुओं को देखा जाता है।

## Creation of a Railway Catering Corporation

305. PROF. RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

- (a) the present position of the proposal regarding creation of a Railway Catering Corporation;
  - (b) the details thereof; and
- (c) the time by which it will be created?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) In response to the demand raised in Parliament, the Press and the travelling public for bringing about qualitative improvement in railway catering services, it is proposed to set up the Indian Railway Catering and Tourism

Corporation. The objective is to upgrade and professionalise the catering services through franchising, joint ventures and augment the infrastructure of rail related tourism for domestic and international tourists.

Written Answers

The proposal is being examined in consultation with the concerned Ministries/Departments. The time frame for creating the Corporation will be known only after the proposal is approved by the Government.

#### Regularisation of canteen employees

306. SHRI E. BALANANDAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that a number of workers in departmental canteens in the Southern Railway, Madras Division have not yet been treated as regular employees inspite of orders issued by the Southern Railway Administration;
  - (b) if so, the details thereof; and
- (c) the steps taken to implement the said orders?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) No, Sir.

(b) and (c) Do not arise.

### Informal channel of communication to unrecognised unions/associations

307. SHRI NILOTPAL BASU: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the unrecognised unions/ associations/federations of Railway employees were granted informal channel of representation at various levels during the period 1978—80 by the then Railway Minister;
- (b) if so, the reasons for discontinuing the above arrangement; and
- (c) whether Government are considering restoration of informal channel of communication to the unrecognised unions/associations in view of representations received from them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) In order to defuse the tendency on the part of the category-wise unrecognised associations/ unions to precipitate matters, the All India Loco Running Staff Association and the All India Railway Employees' Confederation were granted restricted negotiating facilities in 1978 with the hope that they would adopt a consultative approach for solving the grievances of the employees across the table.

162

- (b) As they continued to resort to agitational and disruptive methods, the facility given was withdrawn in 1981.
- (c) No proposal for restoration of informal channel of communication to the unrecognised unions/associations is under consideration of the Government at present. However, the issues raised by them in their representations are duly considered and appropriate action is taken on

# गुजरात में आपान परिवर्तन

308. भी चिमनभाई हरिभाई शुक्लः वया रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) गुजरात में उन स्थानों के नाम क्या-क्या है जहां मीटर गेज रेलवे लाइनें हैं;
- (ख) क्या सरकार इन मीटर गेज लाइनों को बढ़ी रेल लाइनों में भदलने का विचार रखती है:
- (ग) क्या इन मीटर गेज लाइनों के कारण निर्यात और आयात के प्रोत्साहन के अवसरों पर प्रतिकृत प्रभाव पड़ रहा है: और
- (घ) यदि हां, तो वे कौन-कौन सी रेल लाइनें हैं जिनके संबंध में आमान परिवर्तन हेतु कार्रवाई की जा रही है?

रेल मंत्रालय में राज्य मंत्री (श्री सतपाल महाराज):

#### गुजरात में आमान परिवर्तन

- (क) गुजरात में निम्नलिखित मीटर आपान की लाइने मौजूद हैं:---
  - राजकोट बीरावल (185 कि॰ मी॰)